

# **PATNA HIGH COURT**

## **NOTICE**

It is for information to all concerned that the candidature of Ms. Saleha Sabiha (Roll No. 11920) under the District Judge (Entry Level), Direct from Bar Exam-2021, has been cancelled in view of the order dated 25.01.2024 of Hon'ble Patna High Court passed in CWJC No. 10432 of 2023 (Saleha Sabiha vs The State of Bihar & Ors.) and subsequent order dated 10.07.2024 & 19.09.2024 of Hon'ble Apex Court passed in SLP (C) No. 7667/2024 and R.P. (C) No. 1633/2024 respectively. Next candidate in order of merit of that category of the aforesaid exam has been considered against the one post of EBC category which was kept vacant as per the Court's Notice dated 26.09.2023.

**By order of the Court**

**Patna High Court, Patna**

**Dated : 19.12.2024**

**Registrar General**

